

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/24(KB)2022
IA(COMPANIES.ACT)/171(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	BOARD FOR INDUSTRIAL AND FINANCIAL RECONSTRUCTION VS RAJHANS STEEL LIMITED
UNDER SECTION	SEC 434

Appearance (via video conferencing/physically)

Ms. Purti Gupta, Adv.] For the Petitioner
Md. Dilawar Khan, Adv.]
Mr. Abhidipto Tarafdar, Adv.]
Mr. Kamran Hussain, Adv.]
Mr. Anand Dwivedi, Adv.]

Mr. V.N. Dwivedi, Adv.] For the Ex-Director and Secured Creditor of the
Ms. Jayanti Char, Adv.] Company in Liquidation

ORDER

1. Learned Counsel for the Petitioner present. Learned Counsel for the Ex-Director and Secured Creditor of the Company in Liquidation present.
2. **IA(COMPANIES.ACT)/171(KB)2023:**
 - a. An adjournment is sought on behalf of learned arguing Counsel Mr. V.N. Dwivedi appearing for the Ex-Director and Secured Creditor of the Company.
 - b. At the request, matter stands adjourned to **1st July, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**